

NOTE

All the Advocates/Parties/Departments are requested to supply the Paper-books/Orders and any information regarding the cases mentioned in the list, within a period of one month to the concerned branches.

SD/-
(Rajan Nanda)
Registrar (Judicial)

SR. NO.	CASE NO.	PARTY NAME	NAME OF COUNSEL	STATUS ON MOZILLA	DEALING CODE
1.	CR-4737-1997	MOHAN SINGH V/S HARBANS KAUR	ARIHANT JAIN	ADMITTED	J-10
2.	CR-3200-2004	RATTAN LAL V/S DES RAJ	PARMINDER SINGH	ADMITTED	J-10
3.	CR-4559-1995	TARLOCHAN SINGH & ORS. V/S JIWAN SINGH SUBEDAR & ORS.	P.S. KANG, S.S. MALHI	ADMITTED	J-10
4.	CR-208-2010	MOHINDER SINGH V/S RASHPAL LAL	AJIT SINGH	SINE DIE	J-10
5.	CR-93-2010	NO DETAILS AVAILABLE			J-10
6.	CR-1119-1998	PURAN CHAND V/S DAYA PARKASH	CB GOEL	PENDING ADMITTED	J-1
7.	CR-3205-1993	PAWAN KUMAR V/S CHANDER KANTA	C.P. SAPRA	-do-	J-1
8.	CR-1516-1993	SUKHMINDER SINGH V/S BALWANT RAI MEHTA	K.S. SIDHU, SUNIL CHADHA	-do-	J-2
9.	CR-1681-2006	MEENA RANI V/S BEHARI LAL GAUTAM	RAVI KANT SHARMA	PENDING-- ADJOURNE D TO AWAIT DECISION	J-11
10.	CR-2389-1993	VIDYA WATI V/S RAVINDER SHARMA AND ANR.	D.D.SHARMA	ADMITTED	
11.	CR-5711-2002	SANATAN DHARAM MAHABIR DAL V/S M/S MEERA & CO.	SANJAY BANSAL	NOT AVAILABLE	J-11
12.	CR-1030-2002	MANGAT RAM V/S M.C. SIRSA & ORS.	J.S. THIND	NOT AVAILABLE	J-11
13.	CR-3951-2003	RAM NARAIN V/S SIS RAM	HARI PAL VERMA	PENDING	J-11
14.	CR-4053-2007	DEV SAMAJ SOC. V/S PARKASH KAUR & ORS.	ABHINAV BAJAJ	NOT AVAILABLE	J-11
15.	CR-2942-2007	NO DETAILS AVAILABLE ON MOZILLA			J-11
16.	CR-2073-2007	NO DETAILS AVAILABLE ON MOZILLA			J-11
17.	FAO-2068-2007	NO DETAILS AVAILABLE ON MOZILLA			J-11

18.	CR-2268-2007	NO DETAILS AVAILABLE ON MOZILLA	J-11
19.	CR-3226-2007	NO DETAILS AVAILABLE ON MOZILLA	J-11